

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No.HCM – III/04/2015/

Dated Shillong, the 22nd May 2018.


Hon'ble the Chief Justice vide order dated 21.05.2018 is pleased to constitute Division Bench & Single Benches respectively from Wednesday, the 23rd May 2018, and until further orders:

Division Bench consisting of **Hon'ble the Chief Justice & Hon'ble Mr. Justice S.R. Sen** would take up all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench from **10:30 AM** in Court Room No.1.

Single Judge Bench of **Hon'ble the Chief Justice** would take up Motion, Admission, Orders and Hearing of Petitions filed under Arbitration & Conciliation Act, 1996; Civil Contempt Cases; Company Petitions; Criminal Petitions; Criminal Revision Petitions; Criminal Appeals; Criminal Misc. Cases; Bail Applications; Motion of Civil Writ Petitions and all Single Judge matters which are not specified before the other Single Judge **after rising of the Division Bench to 01:15 PM & 02:00 PM to 04:30 PM** in Court Room No.1.

Single Judge Bench of **Hon'ble Mr. Justice S. R. Sen** would take up Motion, Admission, Orders and Hearing of First Appeals; Civil Revision Petitions; Second Appeals; Review Petitions; Transfer Petitions and Admission, Orders and Hearing of Civil Writ Petitions cognizable by Single Judge **after rising of the Division Bench to 01:15 PM & 02:00 PM to 04:30 PM** in Court Room No.2.

By order



REGISTRAR GENERAL

MEMO No.HCM – III/04/2015/ 563A

Copy for information to: -

Dated Shillong, the 22nd May 2018.

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Registrar - II, High Court of Meghalaya, Shillong.
3. The Joint Registrar –cum–OSD, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
5. The P.S to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
6. The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
7. The Central Government Counsel, High Court of Meghalaya, Shillong.
8. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
9. President / Secretary, High Court Bar Association, Shillong.
10. President / Secretary, Shillong Bar Association, Shillong.
11. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. The Court Masters, High Court of Meghalaya, Shillong.
13. Notice Board.
14. Office File.


REGISTRAR GENERAL